

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : BILASPUR

Original Application No.203/00830/2019

Bilaspur, this Tuesday, the 17th day of September, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Kumar Dom, S/o Shri Jagdish Prasad Dom, aged 48 years,
SSE (W) LL, Under SSE (Coord), SECR Bilaspur, R/o : 203-Anjali
Heights, Devandan Nagar Phase – I, Sarkanda, Bilaspur 495001
(Chhattisgarh) -Applicant

(By Advocate – Shri B.P. Rao)

V e r s u s

1. Union of India through the General Manager, SEC Railway, Bilaspur Zone, Headquarters' Office, Bilaspur – 495004 (CG).
2. The Assistant Divisional Railway Manager, SEC Railway, Bilaspur Division, DRM's Office, Bilaspur – 495004 (Appellate Authority).
3. The Sr. Divisional Engineer (Spl. Works) SEC Railway, Bilaspur Division, DRM's Office, Bilaspur – 495004 (Punishing Authority).
4. The Sr. Divisional Engineer (Co-ord), SEC Railway, Bilaspur Division, DRM's Office, Bilaspur – 495004 (Charge Sheet Issuing Authority) -Respondents

(By Advocate – Shri Vivek Verma)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this
Original Application with liberty to file afresh, if so advised.

Accordingly, the O.A is dismissed as withdrawn with liberty
as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
am/-

(Navin Tandon)
Administrative Member